

**GOVERNMENT OF INDIA  
TOURISM  
LOK SABHA**

UNSTARRED QUESTION NO:3014  
ANSWERED ON:15.03.2013  
ITDC MOU WITH SAGAR RATNA  
Tagore Shri Manicka

**Will the Minister of TOURISM be pleased to state:**

- (a) whether the Indian Tourism Development Corporation (ITDC) has signed Memorandum of Understanding (MoU) with Sagar Ratna Restaurants Private Limited;
- (b) if so, the details and terms and conditions thereof; and
- (c) the manner and the extent to which the said MoU is likely to help in creating employment opportunity for youths?

**Answer**

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE) (DR.K. CHIRANJEEVI)

(a) Yes, Madam. India Tourism Development Corporation (ITDC) has signed the Memorandum of Understanding (MoU) with M/s Sagar Ratna Restaurants Private Limited.

(b) and (c) The objective of the MoU is to pool the respective strengths, resources, expertise and goodwill of both the parties to the MoU for the purpose of creating employability of the youth by imparting vocational training and employment opportunity with Sagar Ratna.

The details and terms and conditions are as under:

# Initially, the MoU is for a period of one year and can be renewed for additional period of one year or more on mutually agreed terms and conditions.

# As per agreement, the training facilities of both the organizations can be utilized.

# The MoU may be terminated by either party at any time by giving a two month's notice in writing to the other party.

# The Dispute can be resolved by mutual consultation, otherwise arbitration shall be conducted in accordance with Indian Arbitration and Conciliation Act, 1996.